

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

(Office of the Registrar General at Srinagar)

Subject: Surrender of the Certificate of Enrollment as an Advocate.

NOTIFICATION

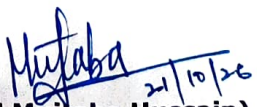
No: 2577- of 2026/RG/LP

Dated: 21.10.2026

It is hereby notified that the below mentioned applicants have voluntarily suspended their practice as an Advocate and have surrendered their Certificates of Enrolment as an Advocates, therefore the same are suspended from the date(s) shown against each:-

S.No	Name of Advocate S/Shri	Date of Surrender	Enrollment No. & Date
1.	Mr. Deputy Kumar S/O Sh. Parshotam Lal R/O Sunder Bani, District Rajouri	15.10.2026	489/2004 dated 22.03.2004 (Absolute) dated 08.12.2004
2	Mr. Sunil Kumar S/O Sh. Ashok Kumar R/O H.No.2, Lane No.1-A Santra Morh (Sharda Vihar) Near P/S Pouni Chak, Jammu	16.10.2026	868/05 dated 22.08.2005 (Absolute) dated 01.02.2007
3	Mr. Touseef Ahmad Magray S/O Sh. Liyaqat Ali Magray R/O 740, Shahidi Chowk, Jammu	16.10.2026	Jk-415/09 dated 17.12.2009 (Absolute) dated 05.06.2010
4	Ms. Pooja Raina D/O Sh. D. C. Raina R/75-Rani Park, Jammu	15.10.2026	JK-1095/11 dated 14.03.2011 (Absolute) dated 11.06.2012
5	Mr. Iqbal Rafiq Vakil S/O Sh. Rafiq Ahmad Vakil R/O Lane, 4, Iqbalabad Bemina, Srinagar	17.10.2026	Jk-138/12 dated 06.06.2012 (Absolute) dated 17.09.2013
6	Syed Sibtain Mehdi S/O Syed Muried Hussain Shah R/O Gursai, Mohalla Dharen, Tehsil Mendhar, District Poonch	19.09.2026	Jk-296/2024 dated 22.05.2024 (Absolute) dated 03.01.2025
7	Danesh Sharma S/O Girdhari Lal R/O Khana Chak, R.S.Pura, Khana Chak, Tehsil R.S.Pura, District Jammu	03.09.2026	Jk-268/2021 dated 02.07.2021 (Absolute) dated 19.08.2023

By Order.


(Syed Mujtaba Hussain)
Registrar Administration (L.P.)
High Court Main Wing, Srinagar

No: 49296-310 RG/LP

Dated: 21.10.2026

Copy to the: -

1. Registrar Judicial, High Court Wing, Jammu/Srinagar.
2. Principal District & Sessions Judge, Jammu/Srinagar/Rajouri/Poonch.
3. Secretary, Bar Council of India, New Delhi.
4. President, J&K High Court Bar Association, Jammu.
5. President, Kashmir Advocates Association, Srinagar.
6. President District Bar Association, Rajouri/Poonch.
7. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
8. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to upload the same on the official website of the High Court for information of all concerned.
9. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
10. Notifications file for record.
11. Mr/Ms. _____

.....for information.

Mufaba 21/10/26.
Registrar Administration (L.P.)
(R) *RAB*